

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/694/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : AGENCIA COMMERCIAL MARITIMA LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : TIERRA FOOD INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SOY JOSEPH	PCS R Respondent	
2.	K.M. ANAND	COUNSEL FOR OPERATIONAL CREDITOR	

ORDER

Counsels representing both the parties are present. PCS representing the respondent stated that he has not received the copy of the petition alongwith the documents relied upon and prayed for time to file the counter. Counsel for petitioner is directed to provide a copy of the petition alongwith the documents relied on to the respondent. Time is extended at request of both the counsels to make submissions. Put up on 03.01.2018.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)